Bombay) resorted to a token stirke for 24 hours from the midnight of 28th June, 1966.

- (b) The Indian Commercial Pilots Association objected to the inclusion of an Administrative Pilot in the flying crew detailed for ferrying an aircraft from abroad. The demand the A.C.E.U. was that Cabin Attendants for VIP and ferry flights should be on the basis of seniority and not by special selection. The Management had explained that the inclusion of an Administrative Pilot in the flying crew was for the purpose of accepting the aircraft and that the selection of the crew for the ferry flight accordance with the understanding with the ICPA at central level. The ACEU was told that a senior steward was being deputed on the ferry flight. In spite of this explanation, a section of the employees resorted to illegal token strike.
- (c) The employees resumed normal duties on the following day, the 29th June, 1966.

Non-Compliance of Foodgrains Levy Order

1732. Shrimati Ramdulari Sinha:
Will the Minister of Food, Agriculture,
Community Development and Cooperation be pleased to state:

- (a) the number of arrests so far made under the Defence of India Rules in Bihar for non-compliance of Foodgrains Levy Order; and
- (b) the States in which the provisions of the Defence of India Rules have been invoked for non-compliance of levy order?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) Seventeen.

(b) This information is being collected and will be placed on the Table of the House as soon as it is available.

ग्राम की पैदावार

- 1733. डा० महादेव प्रसाद : क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :
- (π) देश में वर्ष 1963-64 श्रीर 1964-65 में ग्राम की कुल कितनी पैदा-वार हुई ;
- (ख) उक्त ग्रवधि में ग्राम की फसल को कितना नुकसान पहंचा ।
- (ग) उक्त ग्रवधि में ग्राम का कुल कितनी माला में निर्यात किया गया, ग्रौर
- '(घ) कुल कितनी विदेशी मुद्रा उक्त अवधि में अर्जित की गई ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री क्यामधर मिश्र): (क) ग्रौर (ख). भारत सरकार इस समय ग्राम के उत्पादन तथा उसकी हानि के बारे में कोई ग्रनुमान नहीं लगाती।

(ग) और (घ). 1963-64 तथा 1964-65 की अविधि में हुए आम के निर्यात की मात्रा तथा उसके मूल्य के विषय में जानकारी नीचे दी गई है:---

		मात्रा मीटरी मूल्य हजार रु	
1963-64		1964-65	
मात्रा	मूल्य	मात्रा	मूल्य
1595	1622	1057	1296

ट्रैक्टरों का प्रयोग

- 1734. डा॰ महादेव प्रसाद : क्या साछ, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :
- (क) तीसरी पंचवर्षीय योजना अविध में देश में ट्रैक्टरों के प्रयोग में कितनी बृद्धि हुई हैं ; ग्रीर